

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6420**  
TO BE ANSWERED ON 05.04.2018

**MANAGEMENT INFORMATION SYSTEM UNDER MGNREGS**

**6420. SHRI PARVESH SAHIB SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Management Information System under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) only calculates delays in wage payments till the Fund Transfer Orders are signed by the second signatory and if so, the details thereof;
- (b) whether this is an incomplete method of calculation of length of wage delays and if so, the details thereof;
- (c) whether this has been taken into consideration and steps have been taken to rectify this method of calculation; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): The provisions of para 29 (1) (b) of Schedule-II, clearly states that “ For the purpose of ensuring accountability in payment of wages and to calculate culpability of various functionaries or agencies, the State shall divide the processes leading to determination and payment of wages into various stages such as -

- i. measurement of work;
- ii. computerising the muster rolls;
- iii. computerising of measurements;
- iv. generation of wage lists; and
- v. uploading of Fund Transfer Orders (FTOs),

and specify stage wise maximum time limits along with the functionary or agency which is responsible for discharging the specific function.

(b)to(d): The Ministry along with the States is making all efforts to increase the timely payment of wages. The payment process has two stages. Stage-I calculates the status till generation and signing of FTOs by 2<sup>nd</sup> Signatory and Stage-II calculates the status post signing of FTOs by 2<sup>nd</sup> signatory up to crediting of wages into beneficiary’s account. There is considerable progress in Stage-I payment. This has increased from 43% in the FY 2016-17 to 86% in the current FY, so far. Similarly the Stage-II has been increased from 17% in FY 2016-17 to 43% in the FY 2017-18 (as on February, 2018).

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